

List of case record in 1 Sheet

Filing no.B.A.-8459/2020

Vipranav Kumar @ Vicky Singh

Versus

The State of Jharkhand

Advocate for Petitioner

Mr. Mithilesh Singh

Defects

9. (i) Father's name of the petitioner in Vak. may be mentioned as per page-1.
- (ii) Certificate of Notary Public is not appearing in page-1.
- (iii) Initial of Notary is not appearing at the bottom of pages of Annex-1.